

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-343-2020

- 1 All Goa Private Bus Owners
Association
Through its General Secretary, Mr.
Sudip N. Tamankar, C-5,
HarbansVihar, Old Goa Kadamba
Bypass Road, Near Saibaba Temple,
Ribandar, Panaji- Goa.
- 2 Gurudas V. Mayekar
H.No.265, CardozWadda, Taliegao,
Tiswadi, Goa. ... Petitioner
- V/s.
- 1 The State of Goa
Through its Chief Secretary
Secretariat, Alto Porvorim,
Bardez Goa
- 2 Director of Transport
Directorate of Transport,
Junta House, Panaji- Goa.
- 3 Secretary (Transport)
Ministry of Transport,
Secretariat, Porvorim- Goa. ... Respondents

Mr. D. Lawande, Mr. P. Dangui and Mr. Gauravvardhan
Nadkarni, Advocates for the Petitioners.

Mr. D. Pangam, Advocate General with Mr. P. Arolkar, Additional Government Advocate for the Respondents.

**CORAM : M.S. SONAK &
SMT. M.S. JAWALKAR, JJ.
DATE : 24TH NOVEMBER, 2020.**

P. C.:

Heard Mr. D. Lawande and Mr. Gauravvardhan Nadkarni, learned Advocates for the Petitioners and Mr. D. Pangam, learned Advocate General with Mr. P. Arolkar, learned Additional Government Advocate for the Respondents.

2. The substantive prayer in this petition reads as follows :

“a) That this Hon'ble Court be pleased to pass a Writ of Mandamus, or a Writ in the nature of Mandamus or any other Writ directing the Respondent no.1 and Respondent no.2 to consider the Representations dated 26/05/2020, 15/07/2020, 10/08/2020, 14/09/2020, 28/09/2020 and 26/10/2020 made by the petitioner no.1 Association herein for grant of waiver / exemption of payment of Road Tax and Passenger Tax for one year

from 22/03/2020 till 21/03/2021 in light of the extreme hardship being faced.”

3. Learned Advocate General states that the representations referred to in the aforesaid prayer clause 'a' will be considered and disposed of in accordance with law by the appropriate authority as expeditiously as possible and in any case within a period of Six weeks from today.

4. By accepting the aforesaid statement we dispose of this petition.

5. All concerned to act on the basis of the authenticated copy of this order.

SMT. M.S. JAWALKAR, J.

M.S. SONAK, J.